NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 95(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY:

Mr. Ahish Gaur

V/s.

M/s. Siddhant Stones Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the "

Companies Act 2013

S.NO. NAME

DESIGNATION

REPRESENTATION

ANKITS HAH, Alvocale For Petitioner

Order

None present. In the interest of justice, the hearing is deferred to 23rd August 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T

4th August, 2016 (P.K. SUD)